

(b) if so, whether the same law was being applied to Jammu and Kashmir State also ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAMDULARI SINHA) :

(a) and (b). The grant of pension to the Freedom Fighters and their dependents from the Central Revenues is made under the Freedom Fighters Pension Scheme, 1972 now renamed as Swatantrata Sainik Samman Pension Scheme, 1980, which applies uniformly to all the States/U.Ts including the State of Jammu & Kashmir. The Scheme is non-statutory and the pension paid under the Scheme is only as ex-gratia payment.

Exposure of Staff to Radiation In Rajasthan Atomic Power Station

35. SHRI K. RAMAMURTHY : Will the PRIME MINISTER be pleased to state :

(a) whether workers in the Rajasthan Atomic Power Station at Kota are time and again over-exposed to radiation ;

(b) whether the Atomic Energy Regulatory Board, the principal nuclear energy control body in the country, has not ensured strict adherence to all the radiation control measures ;

(c) whether periodic health surveys are not being done ; and

(d) if so, the steps proposed to be taken for protecting the life of the workers in Rajasthan Atomic Power Station at Kota ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No, Sir. The radiation dose received by the workers is well within the limits prescribed by the Atomic Energy Regulatory Board.

(b) Atomic Energy Regulatory Board is ensuring strict adherence to all the radiation control measures.

(c) Periodic health surveys are being done on a regular basis.

(d) Does not arise.

MLA'S Link with Dacoits

36. SHRI K. RAMACHANDRA REDDY : Will the minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some MLAs of the political parties have been held for links with dacoits (Times of India dated 15 February, 85) and if so, full details thereof ; and

(b) whether there is any proposal to introduce amendments in the proposed electoral reforms to meet such exigencies and prevent entry of undesirable elements in our Parliamentary system ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) and (b). Information is being collected and will be laid on the Table of the House.

Failure of Kota Atomic Power Station

37. SHRI MOOL CHAND DAGA : Will the PRIME MINISTER be pleased to state :

(a) whether Rawatbhata Atomic Power Station (Kota) was closed on 4 March, 1982 for repairs and started working on 1 February, 1985 but again went faulty on February 3, 1985, if so the reasons for the above loss of energy and financial losses occurred therefrom ;

(b) the total amount spent for repairs during this period towards its spare parts and staff ; and

(c) has responsibility been fixed for this failure ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVAJ V. PATIL) : (a) Unit 1 of Rajasthan Atomic Power Station was shutdown on 4th march, 1982 for carrying out permanent repairs to one of the end shields. After successful completion of repairs the unit was recommissioned on 1st February, 1985. The outage taken on 3rd February, 1985 was a planned outage to correct certain deficiencies noticed in the initial operation. The unit is presently operating at about 110 MWe.

(b) The total expenditure incurred on the repairs of the end shield is about Rs. 60 lakhs.

(c) The failure of the end shield was due to a combination of factors including inadequacies in the choice of material, fabrication and inspection methods in vogue at the time of construction, and the operating regime, involving too many unregulated starts and stops.

Report of National Sample Survey

38. SHRI S. M. GURADDI : will the Minister of PLANNING be pleased to state :

(a) whether a Technical Working Group was set up to suggest the acceleration of 'National Sample' Data processing and ways and means of 'bringing out the results within 12 months after completion ;

(b) if so, whether the Group has submitted its report ;

(c) the main features of the recommendations of the Group ;

(d) whether any follow up action has been taken on the recommendations of the Group ; and

(e) the names and details of the National Sample Survey in the past five years conducted and results of which had been brought out within 12 months after completion of the field work?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) Yes, Sir. The working Group was asked to give ways and means to bring out the results within 12 to 15 months after completion of field work.

(b) Yes Sir.

(c) The main feature of the recommendations was effective computerisation of data processing in the NSS involving, inter alia, (i) installation of direct data entry equipment, (ii) restructuring and strengthening of the Data Processing Division, and (iii) suitable training programmes for various categories of staff.

(d) An order for the direct data entry equipment has been placed. A study team of the Indian Institute of Management Ahmedabad has made certain suggestions for strengthening and redeployment of staff which are being processed. A training programme for the different categories of staff has been worked out in collaboration with the firm supplying the equipment.

(e) The surveys conducted during the past five years and the present status of their processing are given in the attached table.